

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY 400614

TRANSFERRED APPLICATION NO.471/87

Shri Bhagwan Y. Shirsat
Room No.R B 2, 1010D,
15th Block, Near Varangaon Naka
Bhusaval Dist. Jalgaon

Applicant

v/s.

1. Senior Divisional Operating
Superintendent; Bhusaval

2. Divisional Railway Manager
Central Railway, Bhusaval

3. General Manager
Central Railway
Bombay VT

4. Union of India
Ministry of Railways
New Delhi

5. State of Maharashtra
Bombay

Respondents

Coram : Hon'ble Vice Chairman B C Gadgil
Hon'ble Member(A) L H A Rego

ORAL JUDGEMENT

DATED: 5.4.88

(PER: B C Gadgil, Vice Chairman)

The applicant (original Writ Petitioner in Writ Petition No.275/1983) has filed Miscellaneous Petition No.187/88 praying that the matter may be withdrawn as all the dues have been paid by the respondents. Mr. P R Pai, Advocate, appears for the respondents.

The Miscellaneous Petition is allowed and Transferred Application No. 471/87 is disposed of as withdrawn. No order as to costs.


(L H A Rego) 5-4-88

Member(A)


(B C Gadgil)

Vice Chairman